

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

(19)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07-12-2020 AT 10.30 A.M. THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : IBA/297/2020
NAME OF THE PETITIONER(S) : DUPLEX CABLES PVT LTD
NAME OF THE RESPONDENT(S) : OPEL AUTO PRODUTS PVT LTD
UNDER SECTION : SEC 9 RULE 6 OF IBC, 2016

(19)

[IBA/297/2020]

ORDER

Ld. Counsel Mr. V.M. Ravishankar for the Applicant is present. There is no representation for the Respondent.

Counsel for the Applicant states that the matter has been settled out of court and memo was filed in the Registry on 01.12.2020 in S.R.No. 3582.

The Applicant seeks permission to withdraw this application.

Accordingly, this IBA/297/2020 stands **dismissed as withdrawn**.

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

VS

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)